

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5311 - JK (LD) of 2026

DATED:- 22 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of Delhi at New Delhi/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

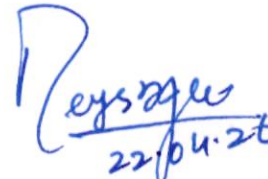
Commissioner/Secretary to Government

No:-LAW-OIC/4/2026

Dated:- 22.04.2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Power Development Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


22/04/26

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.5311- JK (LD) of 2026 dated 22.04.2026

S. No	Name	Office	Case No & Title	Contact No.
1	Shiv Raj Sharma	Executive Engineer Electric Division Vijaypur	O.A 1807 of 2025 titled Chanchal Kumari O.A 2026 Teena Soni vs UT of J&K WPC 2026 Fibmesh in Limited vs UT of J&K and others	9419197880
2	Rohit Baghotra	Sub Transmission Division -I	WPC /2026 UT of J&K vs Comfy Garment	9419197944
3	Abdul Hameed Dar	Executive Engineer Electric Division Kishtwar	1. Arbitration case titled construction M/S Pir Panchal Const. Pvt. Ltd. Vs Executive engineer Kishtwar and others 1. WPC 2026 Jeetindersinghparman vs UT of J&K	700610062
4	Aftab Ahmad	Executive Engineer Electric Division Poonch	WPC 2026 VS M/S Choudhary Electrical	7006216058
5	Arun Gupta	The Executive Engineer Electric Division JPDCL, Udhampur	1. WPC 2026 Kaka ram	9419144220
6	Vikas Gupta	Sub Transmission Division Kathua	WPC 2026 Nazir Ahmed vs UT of J&K	9419118960
7	Suneel kumar	The Executive Engineer Electric Division-III Jammu	WPC 2026 M/S KN stone crusher WPC 2026 Ranjeet kour vs UT of J&K WPC 2026 Balbir Singh vs UT J&K	8825041482
8	Surinder Kumar	Sub Transmission Division - II	WPC 2026 Davinder Singh	9419162839
9	Ajay Paul singh	Sub Transmission Division Udhampur	WPC 2026 Ajay Gupta vs UT of J&k	7006977756
10	Sukhdev Singh	Technical officer in the office of Chief Engineer, JPDCL, Jammu	1. O.A 2026 Jyotio Kandara vs UT of J&K 2. O.A 2026 Mushtaq Ahmed and other vs UT of J&K and others	9419112365
11	Mohd Shafi	The Executive Engineer Electric Division JPDCL, Kathua	WPC 531 2026 M/s Vasudev Construction vs UT	9697514520

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